T.C.P No. 33/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: M/s. Franasco Esteban Mayoral Farkas

V/s.

M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

ROHAN DESHPANDE, 1/B ARISTA LAW
ADVOCATE CHAMBERS

FOR THE RESPONDENT

KHURSHEES VAJIEDAR 1/B J. SACIAR ASSOCIATES FOR THE PETCHONER

ORDER

TCP 33/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 8.12.2017.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)